

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

19
~~Counter~~ filed
 for hearing.
 Patra Bench
 28/8

App. memo &
 counter by R-5
 to R-8 not
 filed. counter
 by R-1 & R-2
 not filed.

for hearing.
 Patra Bench
 12/3

In 21.30.7.02
 R-1 & 2 and
 counter by R-5
 to R-8 not filed,
 for hearing.

6/8 Bench

Free copies of
 or. dt. 7.8.02 may be
 handed over to
 counsel for both
 sides.

20/8
 28/8/02

Order dated 7.8.02

Shri A. R. Dash, the learned
 Counsel for the applicant submitted
 a Memo stating that the sealed
 cover in respect of the petitioner
 had been opened; and that the
 applicant had been promoted
 as P.C.C.F.; and that the applicant
 had retired from service and the
 relief sought by the applicant in
 this O.A. had been met. In view
 of the submissions made, cause
 of action does not survive any more
 in this O.A. and therefore, the O.A.
 has become infructuous. We, therefore,
 dismiss this O.A. as infructuous.
 No Costs.

Sanjay Kumar Hegde
 Member (A)
 Anurag Chaudhary
 Member (B)